IN THE HIGH COURT OF MEGHALAYA
SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of the High Court of Meghalaya
W.E.F.01.04.2016 TO 31.04.2016

Sl.No	Category of Cases	Category of Benches	Opening Balance	Institution	Disposal	Pending as on 31.04.2016
1	(RFA) Regular First Appeal	S/B	3	-	-	3
		D/B				
2	(MAF) Misc Appeal First	S/B	1	1	-	2
		D/B				
3	(RSA) Regular Second Appeal	S/B	8	-	1	7
		D/B				
4	(CRP)Civil Revision Petition	S/B	19	1	-	20
		D/B				
5	Review Petition	S/B	6	-	-	6
		D/B	4	1	-	5
		F/B				
6	(MC) Misc Case (Civil)	S/B				
		D/B				
		F/B				
7	(WPC)Writ Petitions(Civil)	S/B	368	34	43	359
		D/B	57	1	-	58
		F/B	1	-	-	1
8	(CA)Company Appeal	S/B	1	-	-	1
		D/B				
9	(C.Ptn) Company Petition	S/B	5	-	-	5
		D/B				
10	(PIL)Public Interest Litigation	S/B				
		D/B	14	2	1	15
		F/B				
11	(WA)Writ.Appeal	S/B				
		D/B	44	9	-	53
12	(Test.Case)Testamentary Case	S/B	1	-	-	1
		D/B				
13	(MAC)Motor Accident Claim	S/B	1	-	-	1
		D/B				
14	(Cont Case C)Contemp Case Civil	S/B	29	3	8	24
		D/B				
15	(ITA) Income Tax Appeal	S/B	1	-	-	1
		D/B				
16	(SA) Second Appeal	S/B	1	1	1	1
		D/B				
17	(FA) First Appeal	S/B	3	-	-	3
		D/B				
18	Arbitration Petition	S/B	1	-	-	1
		D/B				
19	(Crl A) Criminal.Appeal	S/B	9	-	1	8
		D/B	9	-	-	9
20	(Crl Rev Petn) Criminal Revision Petition	S/B	2	-	-	2
		D/B				
21	(Crl Petn) Criminal Petition	S/B	16	2	4	14
		D/B				
22	Contempt Case (suo-moto)	S/B				
		D/B	1	-	-	1
23	Bail Appication /Anticipatory Bail(BA/AB)	S/B	-			
		D/B				
24	(W.P.Crl) Writ Petition (Criminal) (Habeas Corpus)	S/B				
		D/B	1	-	-	1
25	(Crl MC) Criminal Misc Case	S/B				
		D/B				
26	(Trp P Crl) Transfer Petition(Criminal)	S/B				
		D/B				
27	(Cont Case Crl) Contempt Case(Criminal)	S/B				
		D/B	1	1	1	1
28	Arbitration Appeal	S/B				
		D/B		1	-	1
	TOTAL		607	57	60	604